

- (iii) (a) Annual Report of the Arun Jaitley National Institute of Financial Management (AJNIFM), Faridabad, Haryana, for the year 2023-24.
- (b) Annual Accounts of the Arun Jaitley National Institute of Financial Management (AJNIFM), Faridabad, Haryana, for the year 2023-24, and the Audit Report thereon.
- (c) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 807/18/24]

Report and Accounts (2023-24) of NIPER, Guwahati; NIPER, Raebareli and related papers

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI ANUPRIYA PATEL): Sir, I lay on the Table, a copy (in English and Hindi) of the following papers, under sub-section (4) of Section 23 of the National Institute of Pharmaceutical Education and Research (NIPER) Act, 1998:-

- (i) (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Guwahati, Assam, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Company.

[Placed in Library. See No. L. T. 1117/18/24]

- (ii) (a) Annual Report and Accounts of the National Institute of Pharmaceutical Education and Research (NIPER), Raebareli, Uttar Pradesh, for the year 2023-24, together with the Auditor's Report on the Accounts.
- (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L. T. 1118/18/24]

Reports and Accounts (2023-24) of Mumbai Port Authority, Mumbai; Kamarajar Port Limited, Chennai; Mumbai Port Authority Pension Fund Trust, Mumbai and related papers

पत्तन, पोत परिवहन और जलमार्ग मंत्रालय में राज्य मंत्री (श्री शान्तनु ठाकुर): महोदय, मैं महापत्तन प्राधिकरण अधिनियम, 2021 की धारा 44 की उप धारा (4) के अधीन निम्नलिखित पत्रों की एक-एक प्रति (अंग्रेजी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) (a) One hundred forty-fifth Administration Report and Accounts of the Mumbai Port Authority, Mumbai, Maharashtra, for the year 2023-24.

(b) Review by Government on the working of the above Authority.

[Placed in Library. *See No. L. T. 1128/18/24*]

(ii) (a) Twenty-fourth Annual Report & Accounts of the Kamarajar Port Limited, Chennai, Tamil Nadu for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Company.

[Placed in Library. *See No. L. T. 1673/18/24*]

(iii) (a) Administration Report and Accounts of the Mumbai Port Authority Pension Fund Trust, Mumbai, Maharashtra, for the year 2023-24, together with the Auditor's Report on the Accounts.

(b) Review by Government of the Annual Accounts of the above Trust.

[Placed in Library. *See No. L. T. 1674/18/24*]

I. Notifications of the Ministry of Corporate Affairs

II. Report (2023-24) of CCI, New Delhi and related papers

THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI HARSH MALHOTRA): Sir, I lay on the Table:—

I. (i) A copy (in English and Hindi) of the Ministry of Corporate Affairs Notification No. G.S.R. 475(E) ., dated the 5th August, 2024, publishing the Limited Liability Partnership (Amendment) Rules, 2024, under sub-section (3) of Section 79 of the Limited Liability Partnership Act, 2008.

[Placed in Library. *See No. L. T. 1675/18/24*]

(ii) A copy each (in English and Hindi) of the following Notifications of the Ministry of Corporate Affairs, under sub-section (4) of Section 469 of the Companies Act, 2013:-

- (1) G.S.R. 476(E) ., dated the 5th August, 2024, publishing the Companies (Adjudication of Penalties) Amendment Rules, 2024.
- (2) G.S.R. 491(E) ., dated the 12th August, 2024, publishing the Companies (Registration of Foreign Companies) Amendment Rules, 2024.
- (3) G.S.R. 492(E) ., dated the 12th August, 2024, publishing the Companies (Indian Accounting Standards) Amendment Rules, 2024.
- (4) G.S.R. 554(E) ., dated the 9th September, 2024, publishing the Companies (Indian Accounting Standards) Second Amendment Rules,